

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 09-04-2026 To 09-04-2026~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner | Name of Learned Advocate | Compliance By Date | List of Defect(s) |
|--------|-----------|------------|--|--------------------------|--------------------|--|
| 1 | CO | 1293/2026 | ANJANA CHAKRABORTY Mobile:8420414815 Email:DEBABRATAADVOCATE@OUTLOOK.COM | DEBABRATA ROY | 30-04-2026 | TRIAL COURT CASE NO IS GIVEN WRONGLY IN THE PETITION |
| 2 | CO | 1294/2026 | ASMAT JAHAN AND ORS. Mobile:9831123163 Email:ADV.MDHOSSAIN@GMAIL.COM | MD. HOSSAIN | 30-04-2026 | SIGN OF ADVOCATE IS MISSING ON THE VAKALATNAMA |
| 3 | CO | 1296/2026 | MANU BHAI GHOSAL Mobile:9830920562 Email:BISHALAXMIGHOSH@GMAIL.COM | BISHALAXMI GHOSH | 30-04-2026 | RESPONDENT NO 3 IS DEAD IN THIS PETITION. |
| 4 | CPAN | 512/2026 | TAPAS SHAW Mobile:8697742520 Email:DINESHPANIMBA@GMAIL.COM | DINESH PANI | 30-04-2026 | DISTRICT OF CONTEMNOR IS MISSING |
| 5 | CRA (DB) | 183/2026 | NUR GAZI ALIAS NOOR GAZI ALIAS MOLLA | AMAAN DEEP GUPTA | 30-04-2026 | ANOTHER APPEAL ALREADY FILED |
| 6 | CRM (A) | 1079/2026 | NASRINA BIBI Mobile:9007537010 Email:SHRAMANSARKAR@GMAIL.COM | SHRAMAN SARKAR | 30-04-2026 | 1) ... F.I.R. ACT WRONG AT WHOLE PETITION... 2)... CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE... 3)... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION |
| 7 | CRM (A) | 1081/2026 | DILDAR GURU Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM | SUMANTA DAS | 30-04-2026 | 1. DEFECT IN PARA 1 REGARDING HIGH COURT REJECTION DETAILS 2. PENDENCY AT WHICH TRIAL COURT MISSING 3. PETITIONER ADDRESS IN COMPLETE |
| 8 | CRM (A) | 1090/2026 | NISHA RIKHIYASAN Mobile:7076440093 Email:MIRMINHAJ02@GMAIL.COM | MIR MD MINHAJ | 30-04-2026 | 1. MENTION G.R. NO. IN CAUSE TITLE |
| 9 | CRM (A) | 1091/2026 | RAHUL CHOUDHURY Mobile:9007537010 Email:SHRAMANSARKAR@GMAIL.COM | SHRAMAN SARKAR | 30-04-2026 | 1) ... F.I.R ACT WRONG AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED (B.N.S)... 2)... CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (PENDING OR REJECTED/ MOVE OR NOT)... |

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|--------|------------|------------|--|----------------------------|--------------------|--|
| 10 | CRM (A) | 1093/2026 | TAMIJUDDIN HOSSAIN @ TAMIJUDDIN @ TAJIMUDDIN @ HOSSAIN AND ANR. Mobile:9735337227 Email:LAWNAUJHCC@GMAIL.COM | SK SARFARAJ NAWAJ | 30-04-2026 | 1. VICTIM ID DISCLOSED 2. SERVER COPY OF CMC ORDER |
| 11 | CRM(M) | 850/2026 | PETITIONER Mobile:7059105812 Email:AYASHANAJIRN@GMAIL.COM | AYASHA NAJRIN | 30-04-2026 | 1) AS PER STATEMENT IN PARA 2 AND CHARGE SHEET , PETITIONER IS STEP FATHER OF V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PATITIONER AND HIS RELATIVES IDENTITIES PREVIOUS OBJECTION NOT COMPLIED PROPERLY 2) MENTION P.S. CASE DATE THROUGH OUT THE PETITION |
| 12 | CRM(M) | 888/2026 | BINAY KUMAR SHAW @ BINOY KUMAR SHAW @ BIJOY KUMAR SHAW @ ROHIT Mobile:7980315634 Email:SOU MYA21BASU@GMAIL.COM | SOU MYA BASU ROY CHOWDHURY | 30-04-2026 | 1. SUPPRESSION OF PREVIOUS H.C. ORDER IN PARA 1 |
| 13 | CRM(M) | 894/2026 | BIKASH GHOSAL Mobile:7003430773 Email:DEVKUMARADV65@GMAIL.COM | DEV KUMAR SHARMA | 30-04-2026 | 1. MENTION JAIL NAME IN PARA 1 |
| 14 | CRM(M) | 899/2026 | JHANTU MOLLA @ MD. JHANTU MOLLA Mobile:9434057837 Email:SM.ADV990@GMAIL.COM | SNEHANSU MAJUMDER | 30-04-2026 | VICTIM LADY IDENTITY HAS BEEN DISCLOSED IN ANNEXURE |
| 15 | CRM(M) | 901/2026 | DILIP BISWAS Mobile:9563530405 Email:ADV BIRAJ BISWAS@GMAIL.COM | BIRAJ BISWAS | 30-04-2026 | 1) B.N.S.S. WRONGLY MENTIONED IN 1ST PARA ... 2)MENTION C.M.C. CASE NO IN 1ST PARA AS PER IMPUGNED ORDER COPY |
| 16 | CRM(M) | 902/2026 | SUBHADIP ROY Mobile:8981147215 Email:PAMPA.ADVOCATE76@GMAIL.COM | PAMPA DEY (DHABAL) | 30-04-2026 | 1) NAME SPELLING OF HONBLE CHIEF JUSTICE IS WRONG ... 2) P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH CHARGE SHEET COPY |
| 17 | CRM (NDPS) | 633/2026 | NAYAN SK @ FIROJ SK Mobile:9232785868 Email:ARNAB.LLB@GMAIL.COM | ARNAB SAHA | 30-04-2026 | IN 1ST PARA , SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM(NDPS) 495/2025 BEFORE THIS HONBLE HIGH COURT |
| 18 | CRM (NDPS) | 675/2026 | RAHAMAT SK @ SEKH Mobile:6294633733 Email:NAYNAMUKHOPADHYAY@GMAIL.COM | NAYANA MUKHOPADHYAY | 30-04-2026 | ADV WELFARE LOGO STAMP MISSING |
| 19 | CRM (NDPS) | 677/2026 | MOHIT YADAV Mobile:7044063766 Email:SUMANTA.DAS505@GMAIL.COM | SUMANTA DAS | 30-04-2026 | DEFECTS IN FIRST PARA |
| 20 | CRR | 1595/2026 | MANOJ RABIDAS @ RUIDAS | SUDARSAN | 30-04-2026 | TRIAL COURT NAME WRONG |

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|--------|-----------|------------|---|--------------------------|--------------------|--|
| | | | Mobile:6290963991 Email:SUDARSANHALDAR017@GMAIL.COM | HALDER | | |
| 21 | CRR | 1598/2026 | DEBASIS MONDAL AND ANOTHER Mobile:9331543237 Email:KANAILALMONDAL96@GMAIL.COM | KANAI LAL MONDAL | 30-04-2026 | GR NO. WRONG MENTIONED IN THIS PETITION |
| 22 | RVW | 102/2026 | SATYA PANDIT Mobile:9007704679 Email:GOURABGHOSH.ADV@GMAIL.COM | GOURAB GHOSH | 30-04-2026 | LIST OF DOCUMENTS IS NOT PROPERLY DRAFTED, HON'BLE 2ND JUDGES COPY IS NOT MENTIONED IN THE LIST OF DOCUMENTS |
| 23 | RVW | 103/2026 | DEB KUMAR PANJA Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM | SABITA KHUTIA (BHUNYA) | 30-04-2026 | SIGN OF THE ADVOCATE IS MISSING ON THE A FORM |
| 24 | WPA | 8693/2026 | SANJAY BHAKTA Mobile:9832231099 Email:SARKAR.ABHIJIT09@GMAIL.COM | ABHIJIT SARKAR | 30-04-2026 | RESPONDENT 1 ADDRESS MISSING,RESPONDENT 4 DISTRICT MISSING |
| 25 | WPA | 8712/2026 | SURENDRAR RAY Mobile:7980253126 Email:ANKURSHAW94@GMAIL.COM | ABHISHEK SHAW | 30-04-2026 | RESPONDENT'S NAME WRONG EVEREWHRE |
| 26 | WPA | 8790/2026 | GOBINDA DOLAI AND ANR. Mobile:9635089912 Email:BERA.ARIJIT5@GMAIL.COM | ARIJIT BERA | 30-04-2026 | THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT |
| 27 | WPA | 8791/2026 | MOUSUMI SAHA Mobile:9851988014 Email:NAZARCHOWDHURY@GMAIL.COM | MD. M. NAZAR CHOWDHURY | 30-04-2026 | SUBJECT CATEGORY CODE DOES NOT TALLY WITH MENTIONED MATTER |
| 28 | WPA(P) | 181/2026 | SURESH MAHATO @ SURESH CHANDRA MAHATA Mobile:8777267337 Email:MANJHIASHA868@GMAIL.COM | ASHA KUMARI MANJHI | 30-04-2026 | ADV THROUGH MISSING IN PAGE 1 OF 2ND COPY |